NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/507/(IB)/2017

NAME OF THE PETITIONER

: V. MAHESH

NAME OF THE RESPONDENT

: TAMIL NADU GENERATION AND DISTRIBUTION

CORPORATION LTD.

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. SEI VARSHINI

Counsel for Resolution
Projectional

2. S. Subramani, Accounts Officer.

Accs. Supervisor,

Tounged co, chancel putt.



ORDER

Counsel for RP present and submitted that the charges of the electricity have been paid and for further period of time the payment shall be continued to be made. In the light of the submissions made by the Counsel for the RP, the memo stands disposed of.

-sel -

MEMBER (TECHNICAL) ghk

-Sel-

MEMBER (JUDICIAL)